

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**CP-725/2015
in
OA-2449/2015**

New Delhi this the 15th day of February, 2016.

Hon'ble Sh. V. Ajay Kumar, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)

Dr. K.K. Prasad,
Lecturer (Mathematics),
S/o Late Sh. Shivaprasana Prasad,
R/o 1347-A/13, GF, Govindpuri,
Near Petrol Pump,
PO Kalkaji, Delhi. .. Petitioner
(By Advocate : Mr. Sourabh Ahuja)

Versus

1. Ms. Puniya Salila Srivastava,
Principal Secretary,
Department of Training & Technical Education,
Muni Maya Ram, Pitam Pura,
Delhi-110088.
2. Mr. K. K. Sharma,
Chief Secretary,
GNCT of Delhi,
Delhi Sachivalaya, Players Building,
I.P. Estate, New Delhi. ... Respondents
(By Advocate : Ms. Sumedha Sharma)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J)

Heard both sides.

2. The present CP is filed alleging violation of the Order of this Tribunal dated 13.07.2015 in OA No. 2449/2015 whereunder this Tribunal disposed of the said OA, as follows:-

"4. In the circumstances, the O.A. is disposed of, without going into the merits of the case, by directing the respondents to consider the representation dated 18.05.2015 (Annexure-1 Colly.) of the applicant and to pass an appropriate reasoned and speaking order, in accordance with law, within 90 days from the date of receipt of a copy of this order. No order as to costs."

3. Learned counsel for the respondents while producing a copy of order dated 05.01.2016 submits that they have fully complied with the order of this Tribunal and accordingly prays for dismissal of the CP.

4. However, it is submitted by the learned counsel for the applicant that though it is submitted by the respondents that the matter is being referred to UPSC for conducting DPC Meeting, but final order has not been passed.

5. In the circumstances, the CP is closed. Notices are discharged. However, the respondents shall take the follow up steps in the matter, in accordance with law, within a reasonable period. No costs.

(Shekhar Agarwal)
Member (A)

(V. Ajay Kumar)
Member (J)

/ns/